

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 257 of 2017 (SZ)

Applicant(s)

M/s MCV Eco Systems
Rep by its Partner
Metta Rajagopal Reddy,
Kadiyam, East Godavari Dst.

Vs.

Respondent(s)

State of Andhra Pradesh,
Rep by its Principal Secretary,
Environment, Forest Science &
Technology, Amaravathi and 4 others.

Legal Practitioners for Applicant(s)

M/s Naidu Associates
P. Venkaiah Naidu

Legal practitioners for respondent(s)

M/s T. Saikrishnan for R2 to R4
M/s V. Suthakar for R5

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 19.11.2018</p> <p>Applicant & counsel not present. R2 to R5 counsel present.</p> <p>On request for filing reply call on 17.12.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>